

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/3860/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Principal Accountant General (A&E),
Assam, Maidamgaon,
Beltola, Guwahati-29.

Dated Guwahati the ¹⁶25 April, 2024.

Sub: Forwarding of application of **Shri Pratim Kumar Bora, District & Sessions Judge, Barpeta**, praying for issuance of his up-to-date Leave Admissibility Report.

Sir,

In forwarding herewith the application through letter No. No.DJB/1432 dated 09.04.2024, addressed to this Registry, submitted by **Shri Pratim Kumar Bora, District & Sessions Judge, Barpeta**, you are requested to take necessary action in the matter regarding issuance of his up-to-date Leave Admissibility Report for encashment of leave at credit for the block period 2022-2023.

Yours faithfully,

Enclo. As stated above

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/3861/A, Dated , 25-04-2024

Copy to:-

- ✓ 1. Shri Pratim Kumar Bora, District & Sessions Judge, Barpeta, for information.

12/25/04/24
JT. REGISTRAR (VIGILANCE)
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